

## NATIONAL COMPANY LAW TRIBUNAL SINGLE BENCH **CHENNAI**

ATTENDANCE CUM ORDER SHEET OF THE HEARING OF CHENNAI BENCH, CHENNAI NATIONAL COMPANY LAW TRIBUNAL, HELD ON 08/01/2018 AT 10.30 AM

PRESENT: SHRI Ch. MOHD SHARIEF TARIQ, MEMBER-JUDICIAL

APPLICATION NUMBER

PETITION NUMBER

: TCP/255/ (IB)/2017

NAME OF THE PETITIONER(S)

: T. RAVICHANDRAN

NAME OF THE RESPONDENT(S)

: VENTURA ENGINEERS INDIA PVT LTD

UNDER SECTION

: 433 (e)(f)

S.No. NAME (IN CAPITAL)

DESIGNATION

**SIGNATURE** 

REPRESENTATION BY WHOM

G. Jayaeria dren T.V. LAKSHMANAN

## **ORDER**

Counsels for both the parties are present. Counsel for the Applicant submitted that he may be permitted to take private notice to the ISRO, whose office address is: Vikram Sarabhai Space Centre, Trivandrum, Kerala State. The Applicant is permitted to take private notice to the ISRO for collection of the 25 Nos. of Pistons-1 that are lying with the Petitioner, which is the property of ISRO. Matter is posted for arguments. Put up on 24.01.2018 at 10.30 A.M.

> -sdr (CH. MOHD SHARIEF TARIQ) MEMBER (JUDICIAL)